

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.1377
TO BE ANSWERED ON 27.07.2021**

ALLOCATION OF FUNDS FOR REFORMS IN DISPENSING SOCIAL JUSTICE

†1377. SHRI PASHUPATI NATH SINGH:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of funds allocated by the Government to Jharkhand to bring about reforms especially in dispensing social justice during the last three years, district-wise;
- (b) the details of funds utilized for the purpose during the said period, district-wise;
- (c) whether the departments with collaboration of which review of schemes and programmes has been undertaken by the Government during the said period while specifying their utility;
- (d) if so, the details and the outcome thereof, district-wise; and
- (e) if not, the steps taken by the Government in this regard?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI A. NARAYANASWAMY)**

(a) & (b): The details of the funds released to Jharkhand in the last three years for implementation of various schemes of this Ministry is given in **Annexure**. There is no specific district-wise allocation of funds.

(c) to (e): For the successful implementation of the Schemes Government undertakes steps like mandatory annual inspections by District Authorities, scrutiny of proposals by multidisciplinary State Level Grants-in-aid Committee, mandatory submission of audited statement of accounts and utilization Certificate and periodic review by holding meetings at national level, state level, district level and field visits. The Department also undertakes periodic review of the implementation of the schemes through third party evaluation studies. The studies have found that these schemes are achieving desired objectives and have recommended their continuation.

Statement referred to in reply to Part (a) to (b) of Lok Sabha Unstarred Question No. 1377 for 27.07.2021

Details of Funds allocated to Jharkhand and details of funds utilised in major Schemes being implemented by the Department of Social Justice and Empowerment during the last three years.

(Rs. In Crore)

S. No	Programme/Schemes	year		
		2018-19	2019-20	2020-21
1.	Pre Matric Scholarship for Scheduled Castes (SCs) students	16.34	6.76	6.59
2.	Post Matric Scholarship for Scheduled Castes (SCs) students	17.23	0	13.42
3.	Pradhan Mantri Adarsh Gram Yojana (PMAGY)	15.69	12.23	0
4.	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	3.17	2.66	0.28
5.	BabuJagjivan Ram ChhatrawasYojna for Girls and Boys	0	0	0
6.	Assistance to Voluntary Organisations/NGOs working for the welfare of Scheduled Castes (SCs)	36.08	67.17	55.81
7.	Special Central Assistance to Scheduled Castes Sub Plan (SCAtoSCSP)	22.43	15.72	0
8.	Assistance to Scheduled Castes Development Corporations (SCDCs)	20	20	15.85
9.	National Scheduled Castes Finance and Development Corporation	137.39	14.60	0
10.	National Safai Karmachari Finance and Development Corporation	0.99	0.02	0
11.	Venture Capital Funds for SCs	10	160	30
12.	Credit Enhancement Guarantee Scheme for SCs	.01	0	0
13.	Pre-Matric Scholarship for OBCs students	5.95	9.55	6.50
14.	Post-Matric Scholarship for OBCs students	28.11	50.46	10

15.	Construction of Hostel for OBC Boys and Girls	0	0	0
16.	National Backward Classes Development Corporation	0.2	4.15	0.48
17.	Scheme of Assistance for Prevention of Alcoholism and Substance (Drugs) Abuse	0	.02	0.39
18	National Action Plan Senior Citizens(NAPSRc)	0	0	0.14
19	Rashtriya Vayoshri Yozna	1.29	.009	0

Note : Though State-wise allocation/release is not made under the Schemes of 'National Fellowship for Scheduled Castes (SCs)', 'Self Employment Scheme for Rehabilitation of Manual Scavengers' and 'Top Class Education for Scheduled Castes (SCs)', however, these benefit persons all from over the country, including Jharkhand.
